

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 135**  
**TO BE ANSWERED ON 11.12.2018**

**FUNDS FOR PRICE STABILIZATION**

135. SHRI MALYADRI SRIRAM:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has allocated the necessary funds for fulfilling the mandate of consumer advocacy for price stabilization in the country;
- (b) if so, the details thereof ; and
- (c) the steps being taken by the Government in this regard?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

(a) to (c) : Funds are not allocated separately for consumer advocacy for price stabilization. However, details of funds allocated for consumer awareness of which price stabilization is also part is given below:

Years	Consumer Advocacy	
	Budget Estimate (BE) (in crores)	Revised Estimate (RE) (in crores)
2015-16	75.00	80.00
2016-17	60.00	60.00
2017-18	62.00	62.00
2018-19	70.00	

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